

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2299
ANSWERED ON:10.03.2006
SUGAR MILLS
Singh Shri Mohan

Will the Minister of TEXTILES be pleased to state:

- (a) whether for sugar mills were functioning under Kanpur Sugars in Uttar Pradesh and Bihar in collaboration with British India Corporation under his Ministry;
- (b) whether these mills have been closed for the last ten years;
- (c) whether the Government is contemplating to provide any package for revival and renovations of these mills;
- (d) if not, the reasons therefor;
- (e) whether the Government is also considering to refer these mills to BIFR; and
- (f) if so, the time by which action is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) to (d) : Yes, Sir. Four sugar mills were running in the name of Cawnpore Sugar Works Ltd. (CSWL), out of which three were in Uttar Pradesh, and one in Bihar. The CSWL was declared a sick company under the provision of Sick Industrial Companies Act (SICA). The company was referred to Board for Industrial and Financial Reconstruction (BIFR), which approved a Rehabilitation Package in December, 1998.

(e) & (f) : As per directions by BIFR, BIC Ltd. transferred all the shares of CSWL in its custody to its new promoter, viz. M/s. Gangotri Enterprises Ltd (GEL). At present, BIC has no administrative control over CSWL.